

HIGH COURT, CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 917 -RG.

Dated, Calcutta, the 19th January, 2024.

In furtherance of this Court's Notification No. 10788 – RG, dated 30th November, 2023, regarding Direct Recruitment from Members of the Bar to the cadre of District Judge (Entry Level), 2023 in the West Bengal Judicial Service, the following lists (List – A, List – B & List – C) along with the date, time and venue of the Preliminary Examination [OMR based (Phase – I)] are being published for general information.

LIST – A : This list contains the names of **75** applicant whose applications are found in order and they are provisionally allowed to appear in the OMR based Preliminary Examination (Phase-I).

LIST – A

Sl. No.	Name of the Candidate	Father's/Husband's Name
1	Pradyat Saha	Prabhat Saha
2	Shraman Chattopadhyay	Late Asit Chattopadhyay
3	Prasanta Kundu	Bimal Chandra Kundu
4	Pawan Kumar Gupta	Shankar Prasad Gupta
5	Nichita Guha	Koustuv Mukhopadhyay
6	Joydeep Mukherjee	Jitendra Nath Mukherjee
7	Sk Jahidul Islam Mondal	Sk Abdur Rouf Mondal
8	Firoz Ahmad	Late Tajomul Hussain
9	Amit Kumar Singh	Suresh Prasad Singh
10	Manilal Ray	Late Surendra Nath Ray
11	Biswajit Bose	Late Khudiram Bose
12	Bratin Kumar Dey	Binoy Dey
13	Supabitra Panda	Madan Mohan Panda
14	Mousumi Bhowal	Sourav Sinha
15	Ravi Kumar Shah	Late Deo Narayan Shah
16	Birendra Pathak	Late Maheshwar Pathak
17	Anirban Dutta	Late Adwaita Charan Dutta
18	Atri Shee	Anirban Dutta
19	Md. Nuruddin Ahmed	Late Majam Ali Munchi
20	Sangita Mandal	Tarun Mandal
21	Jitendra Kumar Pandey	Hari Ram Pandey
22	Mahboob Alam	Late Hamidur Rahman
23	Jawed Alam Panna	Late Quamruzzama
24	Nurun Nabi	Golam Nabi
25	Kaustav Basu	Late Kanailal Basu
26	Sanchita Chakraborty	Sri Susanta Kumar Chakraborty
27	Prithwis Bandyopadhyay	Smarajit Bandyopadhyay
28	Moumita Chakraborty	Bivendu Saha
29	Amritendu Chakraborty	Late Purnendu Sekhar Chakraborty
30	Santiago Roy	Dharani Kumar Roy
31	Pinky Chowdhury	Lal Chand Chowdhary
32	Shila Ghosh	Dr. Raju Dutta

Sl. No.	Name of the Candidate	Father's/Husband's Name
33	Sandip Kumar Seal	Sudhir Kumar Seal
34	Piyali Show (Maity)	Sakya Maity
35	Joy Banerjee	Pareshnath Banerjee
36	Prince Patra	Late Anil Kumar Patra
37	Chanchal Sen	Rabin Sen
38	Arindam Bhakat	Ajit Kumar Bhakat
39	Md. Salim Ali Sanfui	Late Md Saukat Ali Sanfui
40	Chaiti Dey Mallick	Santanu Mallick
41	Smita Chatterjee	Sudipto Ghatak
42	Dhiren Gorai	Durgadas Gorai
43	Smita Pal	Biswanath Pal
44	Indra Narayan Patra	Late Kamal Bindu Patra
45	Gaurav Verma	Chandra Kant Verma
46	Pratik Bhattacharyya	Late Prasanta Bhattacharya
47	Soumik Ray	Tapas Kumar Ray
48	Anindita Santra	Sankar Sarkar
49	Jayeeta Mazumder	Swapan Mazumder
50	Sanjay Dutta	Late Mritunjoy Dutta
51	Malay Kumar Roy	Nirad Baran Roy
52	Swatilekha Pal	Dr. Manabananda Pal
53	Arindam Mitra	Arun Kumar Mitra
54	Afsaruddin Sarkar	Alauddin Sarkar
55	Chirantan Debnath	Rajendra Kr. Debnath
56	Manas Bhattacharyya	Prabhat Kumar Bhattacharyya
57	Piyali Chakrabarti	Satyabrata Chakrabarti
58	Soumak Patra	Late Ushakar Patra
59	Subhas Chandra Marik	Late Sanat Kumar Marik
60	Monimoy Mandal	Muktipada Mandal
61	Soumitra Sinha Sarkar	Late Pranhari Sinha Sarkar
62	Sanchari Bhadra	Shambhu Nath Bhadra
63	Subhajit Chattopadhyay	Dr. Saibal Chattopadhyay
64	Abul Barkat	Md. Sakhauddin Mondal
65	Srabanti Das	Samar Kumar Das
66	Md Hadiur Rahaman	Late Maula Box Mollick
67	Sandip Das Adhikary	Late Barun Kumar Das Adhikary
68	Debabrata Bhattacharjee	Late Sachindra Nath Bhattacharjee
69	Tuhin Subhra Raut	Asit Baran Raut
70	Dr. Rahul Singhania	Late Ram Pratap Singhania
71	Avisek Dey	Asis Kumar Dey
72	Sourav Bose	Late Indra Nath Bose
73	Suman Chatterjee	Swapan Chatterjee
74	Aishwarya Rajyashree	Late Binod Kumar Gupta
75	Doyel Chakraborty	Mihir Chakraborty

LIST - B : This list contains the names of **87** applicant whose applications have suffered from certain defect(s) and are mentioned in the remarks column as specified against each of their names. These **87** candidates are also provisionally allowed to appear at the First Phase of OMR based Preliminary Test (examination), 2023 subject to the condition that they shall remove the said defect(s) in the remarks column as specified against each of their names by producing the required documents at an appropriate stage as and when called by the authority in future regarding fulfillment of the eligibility criteria as specified in Notification No. 10788 – RG, dated 30th November, 2023.

LIST – B

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
1	Bidotma Tirkey	Peter Tirkey	1. Two unsigned photographs, 2. Sl. No. 5 in application written wrongly 3. Produced Practice Certificate not countersigned by District Judge. 4. All self attestation done without date.
2	Dr. Samir Kumar Shaw	Late Birju Lal Shaw	1. One character certificate from President/Vice President/Secretary of BAR not submitted.
3	Progya Basu	Dilip Kr. Basu	1. Experience certificate submitted without counter signature of concerned District Judge (City Civil)
4	Jayabrata Mukherjee	Late Debabrata Mukherjee	1. One character certificate submitted.
5	Keya Nag Banerjee	Sudip Banerjee	1. Photocopy of enrolment certificate not enclosed, 2. One character certificate submitted.
6	Ashutosh Kumar Singh	Pradeep Kumar Singh	Note :- APP 1. One character certificate from President/Vice President/Secretary from BAR not produced, 2. Did not submit No objection Certificate in respect of his service as an APP.
7	Payel Hati (Dutta)	Partha Hati	1. Unsigned photos produced.
8	Ujjal Kumar Saha	Late Nagen Chandra Saha	1. Certificate of experience issued by the Secretary of Bar Association, Rampurhat but not countersigned by the District Judge through separate experience certificate issued by the ADSJ, Birbhum at Rampurhat.
9	Sankha Das Gupta	Late Samit Kumar Das Gupta	1. Letter from enrolment section produced instead enrolment certificate.
10	Apurba Das	Adhir Das	Note :- APP, Note : Affidavit regarding change in name & father's name have submitted. Did not submit No objection Certificate in respect of his service as an APP.
11	Md Qaisar Jamal Siddique	Md Jamaluddin Siddiquee	In the experience certificate the year from practicing i.e. 2011 although corrected but without countersigned.
12	Sk. Md. Samiullah	Late Sk. Sanaullah	LLB passed certificate/marksheet not produced.
13	Rupali Biswas	Amit Kumar Kundu	1. Submitted two unsigned photographs 2. Self attestation done without date.
14	Reshmi Rehman	Late Sk Gulam Mostafa	1. Submitted two unsigned photographs, 2. One character certificate as asked for not submitted. 3. Self attestation done without date.
15	Sunderjit Kaur Nanua	Kuldeep Singh Nanua	1. Experience certificate submitted without countersignature of concerned District Judge, 2. Photocopy of Madhyamik or equivalent

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
			certificate not submitted.
16	Anindya Koner	Tarak Nath Koner	Note :- APP Did not submit No objection Certificate in respect of his service as an APP. Practicing certificate issued by Secretary, Burdwan Bar Association without countersigned by District Judge, Purba Burdwan.
17	Suranjana De Sarkar	Dulal Chandra De	One character certificate as sought for not produced.
18	Vivek Kumar Tripathi	Lal Bahadur Tripathi	1. One character certificate submitted by Mr. Haradhan Bandyopadhyay, Sr. Adv . Not in proper format. 2. Date of Birth proof as sought for not submitted. 3. Self attestation done without date.
19	Prasanta Kapri	Ananta Kapri	Note :- PP Experience certificate countersigned by District Judge, Paschim Medinipur is not conformity with the certificate produced by Joint Secretary, Judicial Department on 7/12/23.
20	Debobroto Shome	Dulal Shome	1. Photocopy of the affidavits for different names of the applicant and his mother submitted instead of original. 2. Both the affidavit is back dated i.e. 5/4/2013 & 26/3/13.
21	Md. Imran	Md. Rahman	1. Two photographs unsigned, 2. All supporting documents are unattested.
22	Partha Pratim Karjee	Bimal Kumar Karjee	1. Did not submit No objection Certificate in respect of his service as PP/APP. Note :- PP as well as APP in Bank shall Court,
23	Gangadhar Mahato	Narayan Chandra Mahato	1. Experience certificate issued without date. .
24	Bikash Chandra Das	Bidhu Bhusan Das	1. Did not submit No objection Certificate in respect of his service as a PP & APP. Note :- PP & APP since 31/03/2014.
25	Abul Hasan	Late Abdul Hasib	1. Did not submit No objection Certificate in respect of his service as an APP. Note :- APP.
26	Supratim Bhattacharya	Madhusudan Bhattacharya	1. All self-attestation done without date.
27	Barnali Mallick	Bijan Kr. Mallick	1. Date of Birth proof as asked for not submitted 2. Although submitted one character certificate from Hooghly Bar Association with the endorsement of the concerned President. While submitted the other character certificate endorsed by one Sri Subhasish Dutta without disclosing the identity of the person.
28	Sudipto Ghatak	Late Jagabandhu Ghatak	1. All self-attestation done without date.
29	Pinky Singh	Sunil Kumar Singh	1. One character certificate submitted instead

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
			of two.
30	Sauvik Sen	Late Goutam Ranjan Sen	1. Three photographs unsigned.
31	Ranesh Ranjit Mondal	Ranajit Kumar Mondal	1. One character certificate needs to be enclosed.
32	Radheshyam Singh	Late Rameshram Singh	1. Photocopy of enrolment certificate not enclosed.
33	Tathagata Sinha Ray	Ashoke Kumar Sinha Roy	1. Middle name of father in application does not tally with other documents except in experience certificate and character certificate. Note :- APP since 29/5/2017.
34	Partha Sarathi Mukherjee	Parbati Charan Mukherjee	1. Original experience certificate with counter signature of the concerned District Judge not submitted. 2. Did not submit No objection Certificate in respect of his service as a PP & APP. Note :- PP as well as APP since 9/8/2011.
35	Mandakranta Mukherjee	Mrityunjay Mukherjee	1. Submitted three unsigned photographs, 2. All curriculum certificates submitted without attestation.
36	Saamy Mondal	Joydeb Mondal	1. Spelling of the name in the application does not tally with the name mentioned in all other documents.
37	Sanjib Thakur	Chandra Bhan Thakur	1. One character certificate obtained from a person whose identity is unknown. 2. Two unsigned photographs submitted.
38	Baisakhi Biswas	Abhishek Ganguly	1. Date of Birth proof as asked for not submitted.
39	Samaresh Bera	Sripati Bera	1. Date of Enrolment in column 10 written wrongly.
40	Jasojeet Mukherjee	Ranajit Mukherjee	1. Photographs not signed by the applicant.
41	Sumana Ghosh	Suman Chowdhury	1. Enrolment certificate not submitted instead certificate of practice from Bar Council of India submitted.
42	Ziaul Haque Ansari	Ali Haider Ansari	1. All the photographs are unsigned, 2. All supporting photocopies submitted are not self-attested.
43	Sreya Chakraborty	Sudipta Sadhukhan	1. Letter from enrolment section submitted instead of enrolment certificate.

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
44	Nandita Bhattacharya	Late Gobinda Bhattacharya	1. Letter from enrolment section submitted instead of enrolment certificate.
45	Bikas Ray	Jaydeb Ray	1. Photocopy of affidavit submitted regarding spelling of name of applicant and his/her father's name are different in different documents instead of original affidavit. Note :- APP
46	Soumi Bose	Late Madhusudan Bose	1. Two unsigned photographs submitted.
47	Dipnarayan Chakraborty	Dulal Chandra Chakraborty	1. Photocopy of enrolment certificate not submitted.
48	Arindom Dey	Sri Dilip Kr. Dey	1. Letter from Enrolment Section submitted instead of enrolment certificate. 2. One unstamped self-addressed envelope submitted.
49	Kalyanasish Biswas	Krishna Kumar Biswas	1. Photocopy of enrolment certificate not submitted.
50	Paramita Das	Angshuman Dutta	1. Photocopy of enrolment certificate not submitted.
51	Nabin Kumar Sao	Arjun Kumar Sao	1. Date of Birth proof as asked for not submitted as per notification.
52	Soumadipta Das	Somnath Das	1. All self-attestation done without date. 2. Date of Birth proof as asked for not submitted as per notification.
53	Sayan Raul	Panchanan Raul	1. Photocopy of educational mark sheets/certificates from 10th std. onwards not submitted.
54	Sudipa Biswas	Tulsi Das Biswas	1. Unsigned photographs submitted.
55	Ranjit Kumar Mukherjee	Bhabatosh Mukherjee	1. One character certificate submitted instead of two. 2. Date of birth proof as asked for not submitted as per notification.
56	Rekha Shaw	Late Raghubir Shaw	1. Self-attestation done without date.
57	Tandrima Chakrabarti	Late Bhaskar Chakrabarti	1. Photocopy of enrolment certificate not submitted instead letter from enrolment section submitted.
58	Anirban Bhattacharya	Alok Kumar Bhattacharya	1. Photocopy of enrolment certificate not submitted instead letter from enrolment section submitted.
59	Priti Mandal	Bimal Kumar Mandal	1. Photocopy of enrolment certificate not submitted instead letter from enrolment section

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
			submitted. Note :- APP.
60	Susnigdha Biswas	Proshanto Kumar Biswas	1. Date of Birth proof as asked for not submitted as per notification.
61	Ranjana Chatterjee	Late Madhusudan Chatterjee	1. Date of Birth proof as asked for not submitted as per notification.
62	Muktar Ali Mondal	Hayat Ali Mondal	1. Enrolment certificate not submitted instead letter from enrolment section submitted.
63	Bipasha Chatterjee	Parag Neogi	1. Date of Birth proof as asked for not submitted as per notification.
64	Sanjukta Mukherjee	Late N.N. Mukherjee	1. Enrolment certificate not submitted instead letter from enrolment section submitted.
65	Srijani Bhattacharya Mukherjee	Dr. Satchidananda Bhattacharya	1. Original affidavit regarding different names in different documents not submitted.
66	Sayan Rakshit	Bishnu Pada Rakshit	1. Photocopy of enrolment certificate not submitted.
67	Sourabh Sengupta	Shankar Sengupta	1. Self-attestation done without date.
68	Radha Mohan Ray	Shambhu Nath Ray	1. Enrolment certificate not submitted. 2. Documents regarding LLB not submitted.
69	Banani Das	Bimal Kumar Das	1. Self-attestation done without date.
70	Ujjwal Chandra Dey	Manindra Chandra Dey	1. Self-attestation done without date.
71	Satya Narayan Basak	Dibakar Basak	1. Photocopy of enrolment certificate not submitted.
72	Aparupa Chatterjee	Samir Chatterjee	1. Enrolment certificate not submitted but letter from enrolment section submitted.
73	Sabita Mondal	Late Tapan Mondal	1. Two unsigned photographs submitted, 2. Experience certificate obtained from Asstt. Secretary instead of Secretary/President/Vice-president without countersignature of the concerned District Judge.
74	Paramita Pattanayak	Subhendu Pattanayak	1. Seven years practice not clearly mentioned in experience certificate, 2. One character certificate from President/Vice-president/Secretary from BAR not submitted.

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
75	Chandan Kumar Barman	Satyendra Nath Barman	1.Both Self-addressed envelope submitted without postage stamp , 2. All supportive documents are unattested, 3. One photo unsigned, 4. No affidavit regarding change in name submitted, 5. In column 10 of the application date of enrolment wrongly written, 6. In column 12 of the application sub-caste & certificate issuing authority not written, 7. From the concerned experience certificate it does not appear that he has continuous practicing experience of 7 (seven) years as an advocate as on 01/01/2023.
76	Bhanu Singha Sarkar	Late Malay Singha Sarkar	1. Presently employed as a contractual basis in LADCS under DLSA, Jalpaiguri, 2. Experience certificate does not have counter signature of the concerned District Judge.
77	Raj Kumar Gupta	Jawahar Lal Gupta	1. From the concerned experience certificate it does not appear that he has continuous practicing experience of 7 (seven) years as an advocate as on 01/01/2023. 2. Presently engaged in contractual service. 3. Counter signature of the concerned District Judge not done. 4. Presently attached as Deputy Chief Legal Aid Defence Council System (LADCS), Jalpaiguri.
78	Khalid Ansary	Md. Khairul Ansary	1. From the concerned experience certificate it does not appear that he has continuous practicing experience of 7 (seven) years as an advocate as on 01/01/2023. 2. Photocopy of Prov. Certificate of LLB submitted.
79	Bhrigunath Yadav	Bharat Yadav	As per Notification, the candidate could not satisfy the criteria as he possesses a permanent disabled certificate. Moreover from the disability certificate it is found that he cannot travel without assistance of escort.
80	Samarjit Sarkar	Late Sisir Kumar Sarkar	From the concerned experience certificate it does not appear that he has continuous practicing experience of 7 (seven) years as an advocate as on 01/01/2023.
81	Indrajit Banerjee	Manik Lal Banerjee	From the concerned experience certificate it does not appear that he has continuous practicing experience of 7 (seven) years as an advocate as on 01/01/2023.
82	Manoj Kumar Sadhu	Malay Kumar Sadhu	From the concerned experience certificate it does not appear that he has continuous practicing experience of 7 (seven) years as an advocate as on 01/01/2023.

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
83	Md. Niyazuddin	Md. Fakhruddin	From the concerned experience certificate it does not appear that he has continuous practicing experience of 7 (seven) years as an advocate as on 01/01/2023.
84	Barnali Chattopadhyay	Nil Kamal Chattopadhyay	From the concerned experience certificate it does not appear that he has continuous practicing experience of 7 (seven) years as an advocate as on 01/01/2023.
85	Rumela Chakrabarty	Kuntal Chatterjee	From the concerned experience certificate it does not appear that he has continuous practicing experience of 7 (seven) years as an advocate as on 01/01/2023.
86	Dr. Pijush Sarkar	Sri Paritosh Sarkar	1. Original affidavit not submitted 2. Guest faculty at Institute of Radio Physics and Electronics, University of Calcutta. 3. Empanelled Advocate of DLSA at Calcutta.
87	Kishore Kumar Bhattacharjee	Kartick Pada Bhattacharjee	SBI cheque produced instead of Demand Draft as mentioned in the notification.

LIST - C : This list contains the names of 4 applicants who are not eligible to appear in the above examination.

LIST - C

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
1	Shrinivas Prasad Shah	Kanhaiya Prasad Shah	1. Experience certificate not as per notification. 2. Presently posted as Metropolitan Magistrate.
2	Benedita Pahan	Bishnu Pahan	From the concerned experience certificate it does not appear that he has continuous practicing experience of 7 (seven) years as an advocate as on 01/01/2023.
3	Sudeshna Maiti	Late Manoranjan Maiti	Underage.
4	Dipanjan Sen	Late Santanu Sen	1. Examination fees not submitted. 2. Two photographs not submitted. 3. One unsigned photo 4. Enrolment certificate not submitted, 5. Experience certificate not submitted in support of Column 11 of application form, 6. Two stamped self-addressed envelope not submitted.

DATE, TIME & VENUE OF (OMR BASED PRELIMINARY EXAMINATION (PHASE – I))

<u>DATE</u>	<u>TIME</u>	<u>VENUE</u>
11th February, 2024 (Sunday)	01:00 P.M. to 02:00 P.M.	Public Service Commission, West Bengal, 161-A, S.P. Mukherjee Road, Kolkata – 700 026.

***** The candidates must report at the examination centre at 11:30 A.M. Positively on the date of the examination.**

Mere participation in the Preliminary Test (Phase-I) shall not create any equity in favour of the candidates.

Admit Cards of the candidates listed in A & B are being despatched through Speed Post. The candidates who will not receive their admit cards by **6th February, 2024 (Tuesday)** may collect their duplicate Admit Cards, by appearing personally, from the office of the **Recruitment Cell, 6th Floor, Block – B, New Administrative Building, High Court at Calcutta, 1, K.S. Roy Road, Kolkata – 700 001, on 7th February, 2024 (Wednesday) and 8th February, 2024 (Thursday) from 11:30 AM to 04:30 PM** on production of a duly signed passport size coloured photograph (identical as produced along with application) along with any original photo identity proof (viz. Epic Card / Aadhaar Card / Driving Licence / Passport etc.) with a photocopy thereof.

All the candidates are requested to go through the instructions/guidelines, prescribed in their Admit Cards carefully to avoid any inconvenience(s) and to bring their Original Admit Cards at the time of OMR based Preliminary Examination (Phase-I).

NO CANDIDATE SHALL BE ALLOWED TO APPEAR IN THE PRELIMINARY EXAMINATION (OMR BASED) WITHOUT PRODUCTION OF ORIGINAL ADMIT CARD/DUPLICATE ADMIT CARD ISSUED BY THE AUTHORITY

All the Candidates are requested to bring one of their original photo identity proof (viz. Epic Card / Aadhaar Card / Driving Licence / Passport et cetera) on the date of OMR based Preliminary Examination (Phase-I).

No Travelling Allowance (TA) will be paid to the candidates at any stage of this entire process of selection.

For further announcements, all concerned are requested to follow the Court's website www.calcuttahighcourt.gov.in, regularly.

Sd/-

**Registrar General –cum- Secretary,
Selection Board,
High Court, Calcutta.**

Date : 19th January, 2024.